GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:626 ANSWERED ON:07.08.2013 SCHOOLS FOR LABOURERS Mahajan Smt. Sumitra

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has established/proposes to run schools exclusively for education of the children of the labourers/women workers in the country including Madhya Pradesh during the last three years and the current year, State-wise; and
- (b) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR)

(a) & (b): The Right of Children to Free and Compulsory Education (RTE) Act, 2009 provides for free and compulsory education for all children including children of the labourers/women workers in the age group of 6-14 years. In order to ensure that all the children get an opportunity to go to school, Sarva Shiksha Abhiyan (SSA), which is the main vehicle for meeting the objectives of the RTE Act, supports States/UTs in opening of new neighbourhood schools, residential school facilities for hilly, dense forest areas and also for urban deprived children and children in sparsely populated areas, special training for mainstreaming of out of school children and also transport/escort facility in exceptional cases.

The RTE Act, 2009, provides that the appropriate Government shall establish a school in neighbourhood as defined in the State RTE rules within a period of three years from the commencement of the Act. Since coming into force of the RTE Act, an additional 42260 primary and 14103 upper primary schools have been sanctioned in the country. The State-wise details are at Annexure.

Special Training Centres are being established for out-of-school children, including children of labourers/ women workers in the country, to enable a child, who is admitted to an age appropriate class, to integrate academically and socially with the rest of the class. In 2013-14, special training for 47682 children was sanctioned in the State of Madhya Pradesh.